

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.12.2018 (Tuesday)**

**Court - III**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 2051 of 2018 in Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	
<b>2.</b>	Restoration Application No 29 of 2018 in Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	Smriti
<b>3.</b>	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	
<b>4.</b>	Comp. App. (AT) (Ins) No. 358 of 2018	Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of HDO Technologies Ltd. <b>with</b>	Ashish Bhan	Mahima Singh-R1 Adhish Rajvanshi-R2 Sankalp Anantwar-(R17-20)
<b>5.</b>	Comp. App. (AT) (Ins) No. 359 of 2018	Eight Finance Pvt. Ltd. Vs. Amit Gupta, R.P. of Hindustan Dorr Oliver Ltd. <b>With</b>	Ashish Bhan	Mahima Singh-R1 Adhish Rajvanshi-R2 Sankalp Anantwar-(R17-20)
<b>6.</b>	Comp. App. (AT) (Ins) No. 495 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors. <b>With</b>	Sumant Batra	Mahima Singh(R-RP)
<b>7.</b>	Comp. App. (AT) (Ins) No. 496 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors.	Sumant Batra	Mahima Singh(R-RP)

**For Admission (Fresh Cases)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	CS Rahul Sahasrabudde	
<b>9.</b>	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	

10.	Comp. App. (AT) (Ins) No. 786 of 2018	KKR Jupiter Investors Pte. Ltd. Vs. IDBI Bank Ltd. & Anr.	Vatsala Rai	
11.	Comp. App. (AT) (Ins) No. 787 of 2018	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Ors.	Mahesh Agarwal	
12.	Comp. App. (AT) No. 419 of 2018	Goyal Vegoils Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	
13.	Comp. App. (AT) No. 420 of 2018	Goyal Proteins Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	
14.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	
15.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors.	Sindoora VNL	

**For Admission (After Notice)**

16.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank & Ors.  <b>With</b>	Gautam Singh	Rajesh Kumar (R-1) Joy Saha (R5- RP) Sandeep Bisht(R-7)
17.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors.  <b>With</b>	Gautam Singh	Puneet Jain
18.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank & Ors.  <b>With</b>	Aditya Pratap	Aditya Dhar-R7 Mr. Garg – R10
19.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. DivyaJyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	Arun Gupta
20.	Comp. App. (AT) (Ins) No. 539 of 2018	Paresh C. Shah Vs. Udupi Vasudev Ganesh Nayak & Ors.	Anannya Ghosh	Rohan Agrawal (R-1), J. Kiran (R-SBI)
21.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3

22.	Comp. App. (AT) (Ins) No. 730 of 2018	Aircel Employee Representatives (AER) Vs. Dishnet Wireless Limited	Kunal Tandon	Misha -RP
23.	Comp. App. (AT) (Ins) No. 731 of 2018	Aircel Employee Representatives (AER) Vs. Aircel Limited	Kunal Tandon	Misha - RP
24.	Comp. App. (AT) No. 387 of 2018	Mallina Bharathi Rao Vs. Gowthami Solvent Oils Ltd. & Ors.	Nikhil Nayyar	Savar Mahajan(R1)
25.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd	Pankaj Yadav	
26.	Comp. App. (AT) No. 399 of 2018	Manoj Bathla & Ors. Vs. Vishwanath Bathla & Anr.	Sanchit Garga	Sunil Gulia-R1
27.	Review Application (AT) 03 of 2018 in Competition App (AT) No. 07 of 2017	Competition Commission of India Vs. D.V. Rajasekhar	Balaji Subramanian	Amol Sinha Sandeep Khatri Naveen Kumar
28.	Contempt Case (AT) No. 05 of 2018	Competition Commission of India Vs. D.V. Rajasekhar	Balaji Subramanian	Amol Sinha Sandeep Khatri Naveen Kumar
29.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Saurabh Mishra-CCI

**For Orders (For Refixing date of hearing)**

30.	Comp. App. (AT) (Ins) No. 205 of 2017 <b>Part Heard</b>	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	D. R. Jain	Rishi Sood, Divyanshu Aggarwal
31.	Comp. App. (AT) (Ins) No. 461 of 2018 <b>Part Heard</b>	SharadSanghi Vs. Vandana Garg & Ors. <b>With</b>	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
32.	Comp. App. (AT) (Ins) No. 464 of 2018 <b>Part Heard</b>	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. <b>With</b>	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
33.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS),

	<b>Part Heard</b>			Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R-Allahabad Bank), Srideepa-R6
<b>34.</b>	Competition App. (AT) No. 17 of 2018 <b>Part Heard</b>	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	Naval Chopra	Neha Mishra (R-CCI)
<b>35.</b>	Competition App. (AT) No. 18 of 2018 <b>Part Heard</b>	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
<b>36.</b>	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. <b>With</b>	Sayan Ray	Abhishek Rao
<b>37.</b>	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. <b>With</b>	Himanshu Vij	Abhishek Rao
<b>38.</b>	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

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**By Order**  
-sd/-

**Registrar**